



Minutes of Pre-bid meeting - RFID based Fixed Asset Management Solution (FAMS) for Reserve Bank of India (RBI) at Department of Supervision (DoS), Mumbai

Please refer to the RFQ <https://website.rbi.org.in/web/rbi/tenders/-/tenders/rfid-based-fixed-asset-management-solution-for-reserve-bank-of-india-at-various-locations-of-department-of-supervision-dos-department-of-communication>

The Pre-Bid meeting for the captioned request for quotation (RFQ) was conducted on March 26, 2025 at 11 A.M at Department of Supervision (DoS) premises in Maker Tower, Cuffe Parade. Four firms participated in the meeting.

2. The clarifications regarding queries raised by the vendors and the list of participants are provided in the [annexure](#).
3. Additionally, it may be informed that EMD amount of ₹6780/- should be submitted for this RFQ before 11 A.M, April 2, 2025.
4. These minutes of pre-bid meeting shall form a part of the RFQ. Hence, it shall be signed and attached with the RFQ documents in the sealed quotation by the bidders.
5. Rest of the terms and conditions & specifications of the tender document shall continue to remain the same.
6. Submission of bid by the firm shall be construed to be in conformity to the bid document and minutes of the pre-bid meeting.

Sr. No	Query raised by the vendors	Clarifications by Estate Cell, DoS CO
1.	What is the scope of the Request for quotation (RFQ) for implementation of RFID based Fixed Asset Management Solution (FAMS) for Reserve Bank of India (RBI) at Department of Supervision (DoS), Mumbai	The scope of RFQ has been mentioned in para 4.2 of the RFQ (Page 14)
2.	Which locations are serviceable?	The serviceable locations have been mentioned in para 4.1 of the RFQ. Bank reserves right to add or remove serviceable locations.
3.	What is the format of data provided for printing of RFID Tags?	The format of data for printing RFID tags would be provided in Excel sheet with following fields: <ol style="list-style-type: none"> 1. Asset Inventory Number 2. Asset Description 3. Asset Location 4. Asset Purchase Date 5. Asset Tag Type i.e (Electronic, Metallic or Non-Metallic)
4	Should the report of pre-2009 assets be separate?	If the assets of pre-2009 bear any RFID tags then list of such assets may be provided in a consolidated manner in the half-year physical verification and reconciliation report.
5	Can the liquidated damages start period be extended to 20 days from current 15 days for delay in supply of the RFID tags and fixing these tags on the assets?	The specific requirement of supply and fixing of RFID tags on assets within 15 days of placing the request for tags has been provided by IT Cell, DoS and hence cannot be extended.

Participants of the Pre-Bid meeting conducted on March 26, 2025

a) List of Bank's officials who attended the meeting:

Reserve Bank of India		
Sr. No.	Name	Designation
1	Shri Prathamesh Kamat	Manager
2	Shri Shashikumar C	Assistant Manager

b) List of representatives of participating firms:

Sr. No.	Name of the representative	Name of the firm
1	Shri Shivam Kakkar	M/s ID Tech Solutions Pvt Ltd
2	Shri Tushar Harer	M/s Ecartes Technology Pvt Ltd
3	Shri Nitesh Yadav	M/s Atul Infotech Pvt Ltd
4	Shri Nitin Damle	M/s Data Point Consultancy Services